



सत्यमेव जयते

भारत सरकार  
GOVERNMENT OF INDIA

वित्त मंत्रालय / राजस्व विभाग  
Ministry of Finance / Department of Revenue

अप्रत्यक्ष कर एवं सीमा शुल्क

Central Board of Indirect Taxes and Customs

अन्तर्राष्ट्रीय सीमा शुल्क निदेशालय

Directorate of International Customs

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F. No. : D-20/DIC/AEO/Web application queries/130/19/2276 to  
Date : 01.01.2020 2292

Respected Sir,

Subject:- Request for disposal of online AEO-T1 application pending for over two months- regarding.

On periodic review of pendency of AEO-T1 online application, it has been observed that a significant number of AEO T-1 applications that are duly filed by the applicant and have been submitted online to respective zonal AEO office (on AEO website) are still pending for disposal.

In this regard, emphasis is placed on AEO target allocated to the Board by the PMO, which are reviewed by the Board on monthly basis. To ensure delivery on such targets, the timely processing of AEO T-1 applications assumes significance.

Accordingly, a complete list of AEO-T1 application, pending at various stages with officers in your jurisdiction (AEO cells) is being enclosed herewith for necessary action at your end with a request for early disposal of the same.

With regards,

Encl: as above.

Yours sincerely,

(Pramod Kumar)  
Chief Commissioner  
Directorate of International Customs

To  
All the Chief Commissioners,  
Customs Zone

o/c